

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

Ms. Simmi Kapoor, Administrative Officer (Judicial), Central District, Tis Hazari Courts, Delhi is hereby directed to look after the work of Facilitation Centre, Tis Hazari Courts, Delhi with immediate effect In addition to the work already assigned to her.

Note: Non-compliance of the order/immediately proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against the officer, as per rules.



(NAROTTAM KAUSHAL)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI

No. 17444-644/Admn-I/P & T/HQs/2023

Dated, Delhi the 10th MAY 2023

Copy forwarded for information and necessary action to: -

1. The Ld. Officer In-charges, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
2. The Officer concerned.
3. The PS to the undersigned.
4. The Sr. A.O.(J)/A. O.(J)/Branch In-charge Administration Branch, Central West, THC, Delhi.
5. All Judicial Officer of Central/West District, Tis Hazari Courts; Delhi.
6. The dealing Officials, Personal File, Central District, Tis Hazari Courts, Delhi.
7. The Branch In-Charge, Facilitation Centre, Tis Hazari Courts, Delhi.
8. The Dealing Official, Leave Section, Room No. 114, Central District, Tis Hazari Courts, Delhi.
9. The dealing Official, ACR Cell, Central District, Tis Hazari Courts, Delhi.
10. The dealing official, Layers, Computer Branch, Central District, Tis Hazari Courts, Delhi.
11. The Web-site Committee, Tis Hazari Courts, Delhi.


PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
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